

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 239 OF 2015 IN
DFR NO. 1079 OF 2015**

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**SRM Power Pvt. Ltd. Appellant (s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Ankit Shah**

ORDER

**IA NO. 239 OF 2015
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 28.09.2015. Dasti in addition is permitted.

List the matter on 28.09.2015. Permission to file additional documents is granted.

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**